

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2014

Dated : 02 November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Mr. Sameer Malik for R-3/MSEDCL
Mr. G. Umapathy &
Ms. R. Mekhala for R-4

ORDER

Post this Appeal for hearing on **4th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/hcj